

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:6236
ANSWERED ON:06.05.2013
FUNCTIONING OF EPFO
Gaddigoudar Shri P.C.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of Employees Provident Fund (EPF) members and pensioners under the Employees Pension Scheme (EPS) in the country at present;
- (b) the present composition of the Central Board of Trustee of the Employees Provident Fund Organisation (EPFO);
- (c) the basis on which the total composition and strength of the trustees is being decided;
- (d) whether there is any representation from the existing PF members/pensioners and if so, the details thereof and if not, the reasons therefor;
- (e) the rate of contribution to PF from the employees, employers and from the Central and State Governments as on date; and
- (f) the total amount of contribution received under the Employees' Pension Scheme as on date along with the details of investments and the interest accrued thereon during the last three years and the current year?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) As on 31.03.2012, the total members of Employees' Provident Fund are 8.55 crore and pensioners under Employees' Pensions Scheme are 41.03 Lakh.
- (b) & (c) The present composition of Central Board of Trustees (CBT), Employees' Provident Fund (EPF) is Annexed. The composition of the CBT, EPF is as per Section 5A of the Employees' Provident Fund & Miscellaneous Provisions Act, 1952.
- (d) As per clause (e) of sub-section (1) of Section 5A of the Employees' Provident Fund & Miscellaneous Provisions Act, 1952, ten persons representing employees in the establishments to which the Scheme applies, appointed by the Central Government after consultation with such organisations of employees as may be recognized by the Central Government in this behalf.
- (e) The Employees and Employers contribute 12% and 3.67% of wages respectively, to the Provident Fund. In addition, the employers and Central Government contribute 8.33% and 1.16% of wages respectively, to the Pension Fund.
- (f) As per audited Balance Sheet of EPFO for the year 2011-12, total balance amount as on 31.03.2012 under the Employees' Pension Scheme(EPS), 1995 is Rs.162980.03 Crore.

As per latest figure (unreconciled), the balance in EPS, 95 as on 31.03.2013 is Rs.183,405.36 Crore, (on face value of securities), details of which are as follows:

S.No.	Category	Amount (Rs. In Crore)
1.	Central Government Securities	43,475.28
2.	State Government Securities	21,690.92

3. Government Guaranteed Securities 4,640.30

4. Special Deposit Scheme 1,400.52

5. Public Account 63,593.44

6. Public Sector 39,255.64

7. Private Sector 9,349.26

Total 183,405.36

The interest accrued thereon during the last three years and current year is as under:-

Year Interest amount (Rs. In Crore)

2009-10 9,532.34

2010-11 10,888.49

2011-12 13,315.80

2012-13 14,416.65 (unaudited)